

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2406
TO BE ANSWERED ON 01.08.2016**

Implementation of Pragati Scheme

2406. SHRI SANJAY DHOTRE:

SHRI RAHUL SHEWALE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the salient features of the 'Pragati' Scheme being implemented by the Government in the country;
- (b) the total number of beneficiaries of the scheme along with the funds provided therein across the country since inception, State/UT-wise;
- (c) whether the Government has received complaints of operational irregularities under the scheme in the country since inception and if so, the details thereof; and
- (d) the other steps taken by the Government for effective implementation of the scheme and increase its coverage across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

(a): The salient features of the 'Pragati' Scholarship Scheme are as under:

- i) Number of scholarships per annum: 4000
- ii) 'One Girl' per family, where the family income is less than Rs. 6 Lakh / annum
- iii) The candidates will be selected on merit at the qualifying examination to pursue technical education from amongst such candidates
- iv) The candidates should have been admitted to 1st year of the Degree or Diploma programme in any of the AICTE approved institute through centralized admission process of the State/ Centre Government
- v) Amount of scholarship: Tuition Fee of Rs. 30,000/- or at actual, whichever is less and Rs. 2,000/- per month for 10 months as incidentals each year.
- vi) Reservation-15% for SC, 7.5% ST and 27% for OBC candidate/applicant.
- vii) Out of the total number of scholarship in each scheme, 50% scholarships are available at each Degree /Diploma level and also transferable in the event of non availability of eligible applicant in any of the of Degree/ Diploma level Programme.

The detailed information about the scheme is also available at AICTE web portal <http://www.aicte-india.org/pragathiSaksham.php>.

(b): The details of total number of beneficiaries and the amount sanctioned is as under:

Academic Year	Number of Beneficiaries	Amount Sanctioned (in Rupees.)
2014-15(1 st yr.)	1086	36445608
2014-15(2 nd yr.)	62	2220600
2015-16(1 st yr.)	1025	24606331

The State wise details of the number of beneficiaries for the above mentioned academic years are at Annexure (I to III) respectively.

- (c):** No, Madam. So far the Government has not received any complaint regarding 'Pragati' Scheme.
- (d):** For effective implementation of 'Pragati' scheme and to increase its coverage, advertisements are issued in the leading news papers throughout the country inviting online applications from eligible candidates through AICTE web-portal. The advertisements are also uploaded on the AICTE web-portal.

**ANNEXURE-I AS REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED
QUESTION NO. 2406 FOR REPLY ON 01.08.2016 ASKED BY SHRI SANJAY DHOTRE,
SHRI RAHUL SHEWALE REGARDING IMPLEMENTATION OF PRAGATI SCHEME**

Sl. No.	States	beneficiaries	Amount
1	Andhra Pradesh	245	4900000
2	Assam	4	140000
3	Bihar	10	443000
4	Chhattisgarh	12	599400
5	Daman and Diu	1	20600
6	National Capital Territory of Delhi	7	222400
7	Goa	5	220000
8	Gujarat	73	2766790
9	Haryana	11	500650
10	Himachal Pradesh	2	95000
11	Jammu and Kashmir	2	100000
12	Jharkhand	4	147700
13	Karnataka	134	3646440
14	Kerala	218	9428975
15	Madhya Pradesh	30	1310210
16	Maharashtra	74	2634933
17	Orissa	32	1087000
18	Pondicherry	3	143000
19	Punjab	1	50000
20	Rajasthan	23	976100
21	Tamil Nadu	108	4343030
22	Telangana	39	780000
23	Tripura	1	20000
24	Uttar Pradesh	14	541430
25	Uttarakhand	13	493350
26	West Bengal	20	835600
	TOTAL	1086	36445608

**ANNEXURE-II AS REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA
UNSTARRED QUESTION NO. 2406 FOR REPLY ON 01.08.2016 ASKED BY SHRI
SANJAY DHOTRE,
SHRI RAHUL SHEWALE REGARDING IMPLEMENTATION OF PRAGATI SCHEME**

Sl.No.	State	Number of beneficiaries	Amount
1	Andhra pradesh	18	360000
2	Bihar	2	100000
3	Delhi	0	0
4	Gujrat	6	295000
5	Jharkhand	1	40275
6	Karnataka	3	96960
7	Kerala	6	270000
8	Maharashtha	4	198565
9	M.P.	3	142300
10	Orissa	1	50000
11	West Bangal	1	50000
12	Talengana	3	90000
13	Tamilnadu	14	527500
	Total	62	2220600

**ANNEXURE-III AS REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA
UNSTARRED QUESTION NO. 2406 FOR REPLY ON 01.08.2016 ASKED BY SHRI
SANJAY DHOTRE,
SHRI RAHUL SHEWALE REGARDING IMPLEMENTATION OF PRAGATI SCHEME**

Sl. No.	States	beneficiaries	Amount
1	Andaman and Nicobar Islands	364	7280000
2	Chandigarh	1	20000
3	Chhattisgarh	3	120000
4	Gujarat	2	40000
5	Himachal Pradesh	7	140000
6	Jharkhand	2	100000
7	Karnataka	138	3028130
8	Kerala	111	3203725
9	Madhya Pradesh	7	205050
10	Maharashtra	60	1690281
11	Orissa	1	20000
12	Pondicherry	5	100000
13	Punjab	1	50000
14	Rajasthan	1	44500
15	Tamil Nadu	165	5311645
16	Telangana	146	2920000
17	Uttar Pradesh	11	333000
	TOTAL	1025	24606331